

Name of the Corporate Debtor: Silver Jubilee Motors Limited  
Date of commencement of CIRP: July 03, 2024  
List of creditors for claims received uptill July 17, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	08-07-2024	84,85,10,463.99	84,85,10,463.99	Bank Loan & Accrued Interest	84,85,10,463.99	0	No	60.79%	0	0	0	0	Note 1 Revised claim form received on 20-07-2024
2	The Maharashtra State Co-operative Bank Ltd	16-07-2024	20,29,68,304.00	20,28,03,304.00	Bank Loan & Accrued Interest	20,28,03,304.00	0	No	14.53%	0	0	0	1,65,000.00	Note 1 Supporting documents have been sought to substantiate the legal cost and the same is yet to be recieved.
<b>Total</b>			<b>1,05,14,78,767.99</b>	<b>1,05,13,13,767.99</b>		<b>1,05,13,13,767.99</b>	-		<b>75.32%</b>	-	-	-	<b>1,65,000.00</b>	

**Notes:**

1	Security Interest- 1. State Bank of India is as per Annexure - B1 2. The Maharashtra State Co-operative Bank Ltd - Secured via Hypothecation of Stock and Debtors Rs. 20 crores, ROC Date : 20.02.2020, Charge Id; 100448441
2	All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.
3	As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

## (Annexure II)

Nature and value of Security available (Rs. in crores)					
Type	Description	Value of Security			Basis and date of valuation
		At the time of original sanction	At the time of Calling up / Trf to RA	Present Realizable Value	
Primary Security	<i>Hypothecation of existing as well as future entire current assets of the Company i.e. Stocks of Mahindra vehicles &amp; spares, Book Debts and other current assets of the company</i>		0	11.66	As per Details submitted by the company as on 30.06.2024
Sub Total		11.66			
<b>Collateral (For Cash Credit and Corporate Loan )</b>					
S r. N o.	Particulars	Value of Security			Basis and date of valuation
		At the time of original sanction	At the time of Calling up/Trf to RA	Present Realisable Value	
1	Flat No.09, 2 <sup>nd</sup> floor, Area Admeasuring 1170 sq.ft., along with attached Terrace, Wing A, in "Godavari Shree" Co-operative Housing Society Ltd., Plot No.12, 13 out of S.No.134/1, CTS No.2712A/1/13 and CTS No.2712A/1/12, situated at Village Bhamburda, Bhosale Nagar, Ganesh Khind Road,	1.17	1.65	1.43 *  1.33	Mahadev Kalburgi dtd 24.08.2023



	Taluka Haveli, Dist : Pune and within the limits of Pune Municipal Corporation. Pin : 411007.				Umesh Mandlik dtd 19.08.2023
	Land & building at Survey No.5A/3, also bearing CTS 4554 & 5117 of village Saswad, situated at Near Saswad Bus Stand, Saswad, taluka Purander, Dist Pune 412301	12.50	15.80	13.10 * 12.33	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Shop No.4, Ground Floor, Area admeasuring 387 sq.ft. In 'Neeta Tower', S.No.390/2A and CTS No. 2190 of Village Kasarwadi, Bhosari Taluka Haveli, Dist Pune 411026	0.39	0.70	0.68 * 0.64	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Property, bearing S.No.131, Hissa No.2, S.No.131, Hissa No.3, S.No.131, Hissa No.5& S.No.131, Hissa No.8, having corresponding CTS No.4683 & 4684, Land Adm 17750.99 Sq.mtr. out of area admeasuring 38900o sq. mtrs., situated at Village Hadapsar, Taluka Haveli, Dist : Pune	51.01	55.00	48.90 * 47.79	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Sub total (B)		* Highest RV	64.11	---
	Grand Total			75.77	---

